

15.35 hrs.

Title: Introduction of the Constitution (Amendment) Bill, 2002(Insertion of new article 21A).

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI PRIYA RANJAN DASMUNSI : I introduce** the Bill.

***Published in the Gazette of India, Extraordinary, Part-II,Section-2 dt.19.7.2002**

**** Introduced with the Recommendation of the President**